

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA 2/2011 in CIVIL APPEAL NO. 113 OF 2002

DILIP D. CHOWDHARI & ANR.

Appellant (s)

VERSUS

MAHARSHTRA EXECUTOR & TRUSTEE & ORS

Respondent(s)

(With appln(s) for modification of Court's Order and office report)

Date: 13/05/2011 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s)

Mr. K.V. Viswanathan, Sr. Adv.  
Mr. Ashwath Sitaraman, Adv.  
Mr. Trideep Pais, Adv.  
Mr. Nikhil Nayyar, Adv.  
Mr. T.V.S. Ragghavendra Sreyas, Adv.  
Mr. Swapnil Verma, Adv.

For Respondent(s)

Mr. Vijay Kumar, Adv.  
Ms. Kamakshi S. Mehlwal, Adv.  
  
Mrs. Rachana Joshi Issar, Adv.  
Ms. Nidhi Tewari, Adv.  
Mr. Vimal Chandra S. Dave, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Perused the letter.  
List after two weeks.

[Madhu Bala]  
Sr. PA

[Savita Sainani]  
Court Master